

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 125/07/2019 O.A./260/500/2012
M.A./260/71/2019 PRADIP KUMAR NAYAK & OTHERS

-V/S-

A.GITEM NO:15FOR APPLICANTS(S) Adv. :None appears for the applicant

FOR RESPONDENTS(S) Adv.:Mr. S. K. Patra

Notes of The Registry	Order of The Tribunal				
	<p>None appears for the applicant. It is seen form that record that this is an old matter and challenge the stay operation of the selection cum merit list dated 26.04.2012 vide annexure-1.</p>				
	<p>Ld. Counsel for the respondents submitted that similar matters have been dismissed by this Tribunal.</p>				
	<p>Hence, the OA is dismissed in default for non-prosecution on the part of the applicant.</p>				
	<p>Copy of this order be given to Ld. Counsels for both the sides.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td colspan="2">pms</td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	pms	
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